

Nomination of cases by Hon'ble the Chief Justice on 21/01/2016			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	W.P. - 2223/2016	Hon. Arun Tandon, J.	Listing Section on 21/01/2016
Hon....., J.			
2	Crl.M.A.(u/s 482 Cr.P.C.) - 1009/2016	Hon. Pankaj Naqvi, J.	Listing Section on 21/01/2016
3	Crl.M.A.(u/s 482 Cr.P.C.) - 433/2016 with Transfer Application (Crl.)- 388/2015	Hon. Ramesh Sinha, J.	482 Section on 22/01/2016
4	W. P. - 2284/2016	Hon. P.K.S. Baghel, J.	Listing Section on 21/01/2016
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
5	W.P. - 2446/2016	Hon. Sunita Agarwal, J.	Listing Section on 21/01/2016
6	W.P. - 2691/2016	Hon. Sunita Agarwal, J.	Listing Section on 21/01/2016
7	W.P. - 36861/1999	Hon. Suneet Kumar, J.	Writ A-II Section on 22/01/2016
8	W.P. - 4227/1999	Hon. Suneet Kumar, J.	Writ A-II Section on 22/01/2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
22/01/2016